

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH  
LOK SABHA  
UNSTARRED QUESTION NO. 5566  
TO BE ANSWERED ON 4<sup>th</sup> APRIL 2025**

**"AYUSH Holistic Wellness Centre"**

5566. Smt. Roopkumari Choudhary:  
Shri Jaswantsinh Sumanbhai Bhabhor:  
Shri Alok Sharma:  
Smt. Mahima Kumari Mewar:  
Shri Gajendra Singh Patel:  
Shri Chhatrapal Singh Gangwar:  
Shri Madhavaneni Raghunandan Rao:  
Shri Dharambir Singh:  
Dr. Bholu Singh:

Will the Minister of AYUSH be pleased to state:

- (a) the objectives of the recent MoU signed with the Supreme Court of India regarding AYUSH Holistic Wellness Centres;
- (b) the key areas addressed/likely to be addressed by the said Centres;
- (c) whether the Government has launched any digital services of AYUSH Holistic Wellness Centres and if so, the details thereof along with the number of such centres operational in Madhya Pradesh and the progress report thereon;
- (d) whether there are any plans to establish AYUSH Holistic Wellness Centres in the Bhiwani- Mahendergarh Parliamentary constituency of Haryana and if so, the details of timeline thereof;
- (e) the steps being taken by the Government to ensure the accessibility of AYUSH Holistic Wellness Centres to the general public; and
- (f) the challenges faced by the Government in implementing the AYUSH Holistic Wellness Centres along with the steps being taken to address them?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

(a) & (b) As per MoU signed with the Supreme Court of India (SCI) regarding AYUSH Holistic Wellness Centres:

(i) All India Institute of Ayurveda and the Supreme Court of India, Tilak Marg, New Delhi has agreed to collaborate on the setting up and operationalization of the AYUSH Holistic Wellness Centre for Ayurveda at Additional Building Complex, Supreme Court of India, New Delhi for sensitization and awareness activities about Ayurveda to employees, officers, officials and staff etc. of Supreme Court of India, New Delhi.

(ii) AYUSH Holistic Wellness Centre for Ayurveda including Panchakarma Centre is equipped with all the necessary equipment for all Panchakarma and allied therapies.

(iii) Lifestyle counselling, Yoga, Diet advice and Stress Management Unit Ayurveda consultation provided with mini pharmacy to provide technical expertise for establishment of the AYUSH Holistic Wellness Centre for Ayurveda at Supreme Court of India, New Delhi. As per MoU the key areas addressed/likely to be addressed by the said Centres are as follows:-

(i) To establish and operationalize the AYUSH Holistic Wellness Centre for Ayurveda at Supreme Court of India, New Delhi.

(ii) To conduct awareness and sensitization activities on Ayurveda for Hon'ble Judges and their families and officers and staff of Supreme Court of India including coordinating agencies.

(iii) To further develop and enrich AYUSH Holistic Wellness Centre for Ayurveda as Centre of excellence for Ayurveda therapies.

(c) There are no digital services in Ayurveda Holistic Wellness Center at Supreme Court of India. Further, there are no such centres operational in Madhya Pradesh.

(d) to (f) Public Health being a State subject, establishment of AYUSH Holistic Wellness Centers in the Bhiwani Mahendergarh Parliamentary constituency of Haryana comes under the purview of respective State Government. However, under Centrally Sponsored Scheme of National Ayush Mission(NAM), as per the proposals received through State Annual Action Plan (SAAP ) from State Govt. of Haryana, 21 existing Ayush dispensaries in the Bhiwani has been supported to be upgraded as Ayush Health and Wellness Centers now known as Ayushman Arogya Mandir-Ayush.

The primary responsibility to ensure the accessibility of AYUSH Holistic Wellness Centres to the general public lies with respective State Government. However, Govt. of India has approved the proposal in 2019-20 to operationalized 12500 Ayush Health & Wellness Centers through States/UTs in Centrally Sponsored Scheme mode under the broad umbrella of National Ayush Mission. The main objectives of Ayush Health & Wellness Centres are to establish a holistic Wellness model based on Ayush principles and practices to empower masses for "self-care" to reduce the disease burden, out of pocket expenditure and to provide informed choice to the needy public. Further, under NAM as per the proposals received from State/UT Governments through SAAPs, 12500 units of existing Ayush dispensaries/Sub health centers have been approved in the country to be upgraded as Ayushman Arogya Mandir Ayush and as reported by the States/UTs 12471 are functional.

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